

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) (Insolvency)NO.385/2020

In the matter of:

Bishal Jaiswal

Appellant

Vs

Bhuvan Madan

Asstt Reconstruction Co (I) Ltd & Anr

Respondent

Mr Abhijeet Sinha, Mr. Sandeep Bajaj, Mr Devansh Jain, Advocates for appellant.

Mr. Sanjeev Kumar, Mr. Abhishek Goyal, Mr Anshul Sehgal, Advocates for R2.

Mr. Ramji Srinivasan, Sr. Advocate, Mr. Abhirup Dasgupta, Mr Ishaan Duggal, Advocates for R1.

MR. Pankaj Dhanuka, IRP, Mr. Varun Gupta, Mr Nishith Doshi for ARCIL

ORDER

(THROUGH VIRTUAL MODE)

06.08.2020- Due to paucity of time the appeal is adjourned to **28th August, 2020.**

**(Justice Jarat Kumar Jain)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

**(Mr. V.P. Singh)
Member (Technical)**

Bm/ka